

GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF JUSTICE

RAJYA SABHA
UNSTARRED QUESTION NO. 745
ANSWERED ON 08/02/2024

SETTING UP OF GRAM NYAYALAYAS

745. SHRI NARAYANA KORAGAPPA:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) State and district-wise details of Gram Nyayalayas;
- (b) whether setting up of Gram Nyayalayas in every Panchayat under Gram Nyayalayas Act is only persuasive in nature and not mandatory;
- (c) whether in view of part (b) above, States are not serious in setting up Gram Nyayalayas in Panchayats;
- (d) the reasons behind States not coming forward in spite of the Central Government releasing funds for setting up of Gram Nyayalayas and also recurring expenditure; and
- (e) whether Government will consider amending Section 3(1) of Gram Nyayalayas Act, 2008 and make it mandatory for all States to set up Gram Nyayalayas in the country?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; AND MINISTER OF STATE IN THE MINISTRY OF CULTURE

(SHRI ARJUN RAM MEGHWAL)

(a) to (d): Section 3(1) of the Gram Nyayalayas Act, 2008 mandates that the State Governments, after consultation with their respective High Courts, may, by notification, establish one or more Gram Nyayalayas for every Panchayat at intermediate level or a group of contiguous Panchayats at intermediate level in a district or where there is no Panchayat at intermediate level in any State, for a group of contiguous Gram Panchayats. However, the Act does not make setting up of Gram Nyayalayas mandatory. The list of Notified and operational Gram Nyayalayas is as under:

S. No.	State	Gram Nyayalayas Notified	Gram Nyayalayas Functional
1.	Madhya Pradesh	89	89
2.	Rajasthan	45	45
3.	Karnataka	2	2
4.	Odisha	24	19
5.	Maharashtra	36	26
6.	Jharkhand	6	1
7.	Goa	2	0
8.	Punjab	9	2
9.	Haryana	2	2
10.	Uttar Pradesh	113	74
11.	Kerala	30	30
12.	Andhra Pradesh	42	0
13.	Telangana	55	0
14.	Jammu Kashmir	20	0
15.	Ladakh	2	0
Total		477	290

The District/Taluka-wise list of Operational / Functional Gram Nyayalayas *Annexed*.

The main reasons for lack of interest by the State Governments in coming forward for setting up of Gram Nyayalayas are non-filling of the post of Nyayadhikari in many States, non-availability of public prosecutors, notaries and general shortage of First-Class Judicial Magistrates, limited pecuniary value for Gram Nyayalaya, insufficient staff, inadequate financial backing from states, reluctance from legal and state authorities, and lack of community awareness. Besides, the issue of overlapping jurisdiction with regular courts is another reason for slow take off in respect of Gram Nyayalayas in some states. Moreover, many states have their own parallel systems of village courts functioning at panchayat level. The issues affecting the operationalization of the Gram Nyayalayas were discussed in the Conference of Chief Justices of High Courts and Chief Ministers of the States on 7th April, 2013. It was decided in the conference that the State Government and High Courts should decide the question of setting up Gram Nyayalayas wherever feasible, taking into account the local issues and situations.

(e): At present, there is no proposal with the Government of India for amending section 3(1) of Gram Nyayalaya Act, 2008.

STATEMENT REFERRED TO IN PART (A) OF RAJYA SABHA UNSTARRED QUESTION NO. 745 FOR ANSWER ON 08.02.2024

Operational / Functional Gram Nyayalyas District/ Taluka Wise

Sl. No.	State	District	Location/Taluk
	Uttar Pradesh (74)		
1	Uttar Pradesh	Agra	Bah
2		Agra	Etmadpur
3		Agra	Kirawali
4		Aligarh	Ghabana
5		Allahabad	Meja
6		Allahabad	Phoolpur
7		Amroha	Dhanaura
8		Bagpat	Baraut
9		Bahraich	Nanpara
10		Bahraich	Mahsi
11		Ballia	Sikandarpur
12		Balrampur	Tulsiapur
13		Banda	Naraini
14		Barabanki	Ram Nagar
15		Barabanki	SirauliGauspur
16		Barabanki	Fatehpur
17		Badaun	Bilsi
18		Bulandshahr	Siyana
19		Bulandshahr	Dilbai
20		Chitrakoot	Manikpur
21		Etah	Aliganj
22		Etawah	Saifai
23		Etawah	Chakranagar
24		Fatehpur	Bindki
25		Faizabad	Radauli
26		Faizabad	Bikapur
27		Faizabad	Milkipur
28		Farukhabad	Amritpur
29		Firozabad	Jasrana
30		Firozabad	Tundla
31		Ghaziabad	Modinagar
32		Ghazipur	Jakhania
33		Gorakhpur	ChauriChaura
34		Gorakhpur	Campianganj
35		Gorakhpur	Gola
36		Gonda	Mankapur
37		Gonda	Tarabganj
38		Hamirpur	Sarila
39		Hardoi	Sandila

40		Panchsheel Nagar district (Hapur)	Dhaulana
41		Jalaun at Orai	Madhogarh
42		Jaunpur	Shahganj
43		Jaunpur	Kerakat
44		Jaunpur	Machhlishahr
45		Jaunpur	Badlapur
46		Kannauj	Tirwa
47		Kanpur Dehat	Bilhaur
48		Kasganj	Patiyali
49		Lalitpur	Talbehat
50		LakhimpurKheri	Gola
51		Maharajganj	Nautanwan
52		Maharajganj	Nichlual
53		Mainpuri	Karhal
54		Mathura	Mant
55		Mau	Madhuban
56		Mirzapur	Marihaan
57		Mirzapur	Lalganj
58		Muzaffer Nagar	Khatauli
59		Pilibhit	Pooranpur
60		Pratapgarh	Patti
61		Raebareli	Lalganj
62		Raebareli	Salon
63		Rampur	Bilaspur
64		Rampur	Shahabad
65		Rampur	Swar
66		Saharanpur	Behat
67		Shravasti at Bhinga	Ikauna
68		Sitapur	Laharpur
69		Sitapur	Sidhauli
70		Sonabhadra	Ghorawal
71		Unnao	Hasangaj
72		Varanasi	Pindara
73		Moradabad	Bilari
74		SantKabir Nagar	Meinhdawal
	Punjab (2)		
75	Punjab	Rupnagar	Nangal
76		Moga	KotIsse Khan
	Kerala (30)		
77	Kerala	Kollam	Chadaya-mangalam
78		Idukki	Nedumkandom
79		Thiruvananthapuram	Parassala
80		Idukki	Azhutha
81		Wayanad	Kalpetta
82		Kannur	Iritty
83		Kozhikkode	Koduvally
84		Kottayam	Pampady

85		Ernakulam	Vadavucode
86		Malappuram	Ponnani
87		Kasaragod	Parappa
88		Kannur	Panoor
89		Kottayam	Vaikom
90		Malappuram	Perinthalmanna
91		Palakkad	Sreekrishnapuram
92		Trissur	Pazhayannur
93		Palakkad	Kuzhalmannam
94		Pathanamthitta	Ranni
95		Ambalappuzha	Ambalappuzha
96		Kollam	Chittumala
97		Ambalappuzha	Kanjikuzhy
98		Idukki	Kattappana
99		Kollam	Chavara
100		Thiruvananthapuram	Vellandu
101		Ernakulam	Paravur
102		Pathanamthitta	Pandalam
103		Kozhikkode	Kunnummal
104		Kannur	Irikkur
105		Palakkad	Malampuzha
106		Trissur	Eriyad
	Maharashtra (26)		
107	Maharashtra	Ahmednagar	Parner (Ralegaon-Siddhi)
108		Dhule	Sakri (Nijampur)
109		Gondia	Goregaon
110		Gondia	Sakekasa
111		Gadchiroli	Korchi
112		Gadchiroli	Mulchera
113		Latur	Jalkot
114		Latur	ShirurAnantpal
115		Nanded	Tamsa, Tal. Hadgaon
116		Nasik	Deola
117		Nasik	Trimbakeshwar
118		Nasik	Harsul
119		Pune	Uralikanchan (Haveli)
120		Pune	Male (Tal Mulshi)
121		Pune	Velhe
122		Raigarh-Alibagh	Birwadi (Mahad),
123		Raigad-alibag	Tala
124		Raigad-Alibag	Poladpur
125		Ratnagiri	Pali
126		Sangli	Sakh. Tal Jat
127	Sindhudurg	Vaibhavwadi	
128	Thane	Jawahar	
129	Wardha	Sewagram	
130	Wardha	Alipur	

131		Wardha	Deoli
132		Kolhapur	Gaganbawada
	Rajasthan (45)		
133	Rajasthan	Ajmer	Pisangan
134		Alwar	Tijara
135		Alwar	Nimrana
136		Balotra	Barmer
137		Baran	Atru
138		Banswara	Talwara
139		Banswara	Gaddi
140		Bharatpur	Roopwas
141		Bharatpur	Kama
142		Bhilwara	Mandal
143		Bhilwara	Suwana
144		Bikaner	Bikaner
145		Bikaner	Kolayata
146		Bundi	Talera
147		Chittorgarh	Chittorgarh
148		Chittorgarh	Bhadesar
149		Churu	Rajgarh
150		Dausa	Dausa
151		Dholpur	Basedi
152		Dungarpur	Aspur
153		Dungarpur	Bichhiwara
154		Ganganagar	Sriganganagar
155		Ganganagar	Anoopgarh
156		Hanumangarh	Hanumangarh
157		Jaipur	Sambhar
158		Jaipur	Bassi
159		Jalore	Sanchoe
160		Jaisalmer	Sankra
161		Jhalawar	Jhalrapatan
162		Jhunjhunu	Nawalgarh
163		Jodhpur	Mandore
164		Jodhpur	Osian
165		Karauli	Hindaun
166		Kota	Kherabad
167		Kota	Itawa
168		Merta	Jayal
169		Pali	Raipur
170		Pratapgarh	Pratapgarh
171		Rajsamand	Railmagra
172		S.Madhopur	Gangapurcity
173		Sikar	Kudli
174		Sirohi	Pindwara
175		Tonk	Deoli
176		Udaipur	Udaipur
177		Udaipur	Kherwara
	Odisha (19)		

178	Odisha	Puri	PuriSadar
179		Kalahandi	Junagarh
180		Keonjhar	Ghasipura
181		Kendrapara	Rajnagar
182		Koraput	Similiguda
183		Rayagada	Kolnara
184		Jharsuguda	Lakhanpur
185		Ganjam	Sanakhemundi
186		Nayagarh	Odagaon
187		Bargarh	Atabira
188		Khurda	Tangi
189		Nuapada	Komna
190		Nabarangpur	Raighar
191		Balasore	Bhograi
192		Sonepur	Dunguripali
193		Gajapati	Kashinagar
194		Jagatsinghpur	Raghunathpur
195		Jajpur	Sukinda
196		Puri	Brahmagiri
Jharkhand (1)			
197	Jharkhand	Koderma	JhumriTalaiya
Karnataka (2)			
198	Karnataka	Kolar	Gowribidaur
199		Chikkaballapur	Chikkaballapur
Madhya Pradesh (89)			
200	Madhya Pradesh	Alirajpur	Jobat
201		Anuppur	Kotma
202		Ashoknagar	Chanderi
203		Barwani	Sendhwa
204		Betul	Multai
205		Bhind	Lahar
206		Bhopal	Berasiya
207		Chhatarpur	Bijawar
208		Chhindwara	Pandhurna
209		Damoh	Hatta
210		Datia	Seodha
211		Dewas	Kannod
212		Dhar	Manawar
213		Guna	Chachoda
214		Gwalior	Dabra
215		Hoshangabad	Sohagpur
216		Jabalpur	Patan
217		Jhabua	Thandla
218		Mandsaur	Garoth
219		Morena	Ambah
220		Narsinghpur	Gadarwara
221	Neemuch	Manasa	

222	Panna	Pawai
223	Raisen	Bareli
224	Rajgarh	Biora
225	Ratlam	Jaora
226	Rewa	Sirmour
227	Sagar	Khurai
228	Satna	Nagod
229	Sehore	Budni
230	Seoni	Lakhnadon
231	Shahdol	Jisinghnagar
232	Shajapur	Agar
233	Shivpuri	Karera
234	Sidhi	Majholi
235	Balaghat	Balaghat
236	Tikamgarh	Niwari
237	Ujjain	Mahidpur
238	Vidisha	Sironj
239	Mandleshwar	Bhikangaon
240	Alirajpur	Alirajpur
241	Anuppur	Anuppur
242	Ashoknagar	Ashoknagar
243	Barwani	Barwani
244	Barwani	Barwani
245	Betul	Betul
246	Bhind	Bhind
247	Bhopal	Bhopal
248	Burhanpur	Burhanpur
249	Chhatarpur	Chhatarpur
250	Chhindwara	Chhindwara
251	Damoh	Damoh
252	Datia	Datia
253	Dewas	Dewas
254	Dhar	Dhar
255	Dindori	Dindori
256	Khandwa	Khandwa
257	Guna	Guna
258	Gwalior	Gwalior
259	Harda	Harda
260	Narmadapuram	Narmadapuram
261	Indore	Indore
262	Jabalpur	Jabalpur
263	Jhabua	Jhabua
264	Katni	Katni
265	Mandla	Mandla
266	Mandsaur	Mandsaur
267	Morena	Morena
268	Narsinghpur	Narsinghpur

269		Neemuch	Neemuch
270		Panna	Panna
271		Raisen	Raisen
272		Rajgarh	Rajgarh
273		Ratlam	Ratlam
274		Rewa	Rewa
275		Sagar	Sagar
276		Satna	Satna
277		Sehore	Sehore
278		Seoni	Seoni
279		Shahdol	Shahdol
280		Shajapur	Shajapur
281		Sheopur	Sheopur
282		Shivpuri	Shivpuri
283		Sidhi	Sidhi
284		Tikamgarh	Tikamgarh
285		Ujjain	Ujjain
286		Umaria	Umaria
287		Vidisha	Vidisha
288		Mandleshwar	Mandleshwar
	Haryana (2)		
289	Haryana	Kurukshetra	Shahabad
290		Sirsa	Rania

Source: - MIS portal of Department of Justice.